Annexure - 6

Name of the Corporate debtor: Rajesh Construction Company Private Limited; Date of commencement of CIRP 13th May, 2021; List of creditors as on 14 August, 2023

List of operational creditors (Employees)

| 11 | 0 30 |
|----------|------|
| (Amount | int |
| Commence | |

| SI. | Name of | me Details of | | | | | | | | | | | |
|-------|--|-------------------------------|-----------------|-------------------|--------------------------------|-----------------|------------------------|---|------------|---|-----------------------------|-----------------------|---------|
| No. | | rise employee sent | claim received | | Details of claim admitted | | | Amount of | Amount of | Amount of | Amount of - | f . | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | contingent | any mutual dues, that may be set- off | claim under verification | claim not admitted | Remarks |
| 1 | Lancacca and the same of the s | Mr. Anuj Mulchand Patel | 01.07.2022 | 2,55,461.00 | 0 | Unsecured | No | NA | NA | NA | | 0 2,55,461.00 | |
| TOTAL | | | | 2,55,461.00 | 0 | | | | | | | 0 2,55,461.00 | |

